

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-2516(ND)2019
IA-2012/2023, IA-4097/2021

IN THE MATTER OF:

Anurag Rajpal

... **Applicant/Petitioner**

Versus

**The American Swan Lifestyle Co.
Pvt. Ltd.**

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Abhishek Anand, Adv. Karan Kohli in IA-2012/2023.
Adv. Prashant Mishra, Adv. Ruchika Darira for R-9 in IA-2021/2023.
Mr. Anand M. Mishra, Advocate for R3 in IA No. 2012 of 2023.
Adv. Divyanshu Rai, Adv and Vishal Sharma ,Adv in IA 2012/2023 for R-4 & 5.
Adv. Vatsal Chandra, Mr. Nitesh Jain for R-10 & 11.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 28.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)